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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA 751/2019

M/S SHRIRAM EPC LTD

..... Appellant

Through

Mrs. Pooja M Saigal, Mr. Anshul Bajaj, Mr. Simrat Singh Pasay & Mr. Chaitanya Pandey, Advs.  
Mobile No. 9810137113, E-mail;  
[pooja@lawconsult.org](mailto:pooja@lawconsult.org)

versus

M/S BACCHMANN INDUSTRIES LTD

..... Respondent

Through None

**CORAM:**

**JOINT REGISTRAR (JUDICIAL) MS. SAVITRI (DHJS)**

**ORDER**

% **01.02.2022**

1. List for further proceedings on 10<sup>th</sup> February, 2022.
2. Registry shall telephonically intimate the learned counsel for the respondent about the next date with request to appear before this Court on the date fixed.

**SAVITRI  
JOINT REGISTRAR  
(JUDICIAL)**

**FEBRUARY 1, 2022/sm**